NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.07.2018**

NAME OF THE PARTIES: DeTales Marketing & Communication
V/s.
Juhu Hotel Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

16. C.P. (IB)-364 (MB)/2018

Counsel for both sides present. Counsel for the Respondent submits that he has received the Rejoinder today only. Hence, he seeks time. Time granted.

List this matter on 08.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/